

Lecturer Government Arts, Science and Commerce Colleges (Collegiate Branch) Recruitment Rules, 2004

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Lecturer Government Arts, Science and Commerce Colleges (Collegiate Branch) Recruitment Rules, 2004

In exercise of the powers conferred by proviso to Art. 309 of the Constitution of India, and in supersession of all the existing rules made in that behalf, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Lecturer in the Government Arts, Science and Commerce Colleges in Gujarat Educational Service, (Collegiate Branch), Class II, namely:-

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